NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9
IA 1484/2024
In
C.P. (IB)/242(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: ROVER FINANCE LIMITED VS MPF SYSTEMS LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Krushi Shah, Ld. Counsel for the Resolution Professional present.
2. This Application is filed by the Resolution Professional u/s 60(5) of the Code r/w Rule 11 of NCLT Rules, 2016 for submitting status report on record. The report is taken on record.
3. In view of above, the I.A. 1484/2024 is allowed and disposed of.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/